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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6681/2019

**CAPTAIN ARVIND KATHPALIA** ..... Petitioner

Through Mr. Pardeep Dahiya with Ms.  
Mahima Benipuri, Advocates

versus

**UNION OF INDIA AND ORS.** ..... Respondents

Through Mr. Ripu Daman Bhardwaj, CGSC  
with Ms. Nidhi Raman, Advocates for  
R-1 & 2.  
Mr. Dhruv Nayar, Advocate for R-3

**CORAM:**

**HON'BLE MR. JUSTICE A. K. CHAWLA**

**ORDER**

% **21.01.2020**

Further time is sought on behalf of the respondents to file counter affidavit(s). As prayed, counter affidavit(s) may be filed within four weeks failing which it shall attract a cost of Rs.20,000/- to be deposited with Delhi High Court Advocates' Welfare Fund. Rejoinder(s) thereto, if any, may be filed four days before the date fixed.

List on 14.08.2020.

**A. K. CHAWLA, J**

**JANUARY 21, 2020**

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